

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

28.

TP/32(MB)/2013

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 21.09.2022

NAME OF THE PARTIES:

Gopiram B. Paharia

Vs

Vishwa Vishal Textiles Ltd.

SECTION: 241(1), 242(4) OF THE COMPANIES ACT, 2013.

ORDER

The Court is convened through Video Conference.

1. Dr. S. K. Jain, Ld. Authorised Representative for the Petitioner present.
Ms. Rutuja Gaonkar i/b S.D. Israni Law Chambers, Ld. Counsel for the Respondents present.
2. By order of the Bench, this matter is adjourned to 06.12.2022.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)